

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

J A I P U R .

A  $\frac{2}{1}$

O.A. 611/92 Date of decision: 26.2.93

KANHAIYA LAL KALOSIA : Applicant.

Mr. K.L. Thawani : Counsel for the applicant.

VERSUS

UNION OF INDIA & ORS : Respondents.

PER HON'BLE MR. GOPAL KRISHNA, JUDICIAL MEMBER:

In this application U/S 19 of the Administrative Tribunals Act, 1985, the applicant, Kanhaiya Lal Kalosia Assistant Superintendent Post Offices, Kota has challenged his transfer on the said post from Kota to Jodhpur.

2. I have heard the learned counsel for the applicant. The learned counsel for the respondents is not present.

3. The Departmental Representative, Mr. R.L. Verma, Inspector, R.M.S., Jaipur has produced a copy of the order dated 26.3.1992 and a copy of the charge report, whereby the applicant has been transferred on the said post to Ajmer at his own request and cost. The charge report shows that the charge of the office of Assistant Superintendent of Post Offices (HQrs) was made over by N.M. Mali to the applicant at Ajmer on 31.3.92 in accordance with the D.P.S., Rajasthan Eastern Region, Jaipur Memo No. STAFF/23-2/ASPOs/Kw dated 26.3.1992. The operation of the impugned order (Annexure A-1) was stayed till further orders vide an order of this Tribunal dated 21.12.89. Since the applicant stands transferred to Ajmer Division at his own request and cost, <sup>Gk and</sup> the impugned order now stands cancelled, <sup>Gk</sup> ~~and~~ this application has become infructuous. It is, therefore, dismissed with no order as to costs.

*GK Krishna*  
26.2.93  
( GOPAL KRISHNA )  
Judicial Member

DEPARTMENT OF POSTS, INDIA.

OFFICE OF THE POSTMASTER GENERAL, RAJ. EASTERN REGION,  
JAIPUR-302007.

MEMO NO. STAFF/23-2/ASPOs/Kw.  
Dated at JP, the 26-3-1992.

Director Postal Services, Rajasthan Eastern  
Region, Jaipur is pleased to order the following  
transfers and postings with immediate effect:-

- 1- Orders regarding transfer and posting of  
Shri Pritam Singh, ASPOs, Kota are hereby  
cancelled. He is now directed to join as  
ASPOs (Hq) Kota on expiry of leave at his  
request and cost.
- 2- On relief, Shri K.L. Kalosia, Asstt. Supdt. of POs  
Kota to be Asstt. Supdt. of POs (Hq) Ajmer Dn.  
vice Shri A.R. Gurnani, at his own request and  
cost.
- 3- On relief, Shri A.R. Gurnani, Asstt. Supdt. of  
POs (Hq) Ajmer to be Asstt. Supdt. of Post off.  
Udaipur Dn. Udaipur vice Shri Assan Chand  
promoted to PS Gr. B cadre.

Relieving and assumption charge reports should  
be submitted to all concerned.

*J.P. GARG*

(J. P. GARG)

Asstt. Postmaster General,  
Raj. Eastern Region, Jaipur-302007.

A copy of this memo is issued to :-

- 1- The Chief PMG, Raj. Circle, Jaipur.
- 2- The PMG, Eastern Region, Jaipur. (3) The Sr. Supdt. of  
POs Udaipur/Kota/Ajmer.
- 4- The Supdt. of POs, Tonk. (5) The PMs Kota/Tonk.
- 6- The Sr. Postmaster, Ajmer, (7) All the concerned  
officials. (8) Office copy.

...

*True copy  
Signed*

प्रवर अधीक्षक डाकघर  
JAIPUR-302007